

(b) the steps which Government propose to take to bring relief to the consumer?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) The required information is as under:—

	Motor Spirit	H.S.D. Oil	L.D.C.	Kerosene (Sup.)	Kerosene (Inf.)
(i) Price of one litre . . .	75 Paise	68 Paise	26 Paise	42 Paise	28 Paise
(ii) Central duty included in (i)	54 "	51 "	13 "	27 "	16 "
(iii) Profit included in (i)	2 "	2 "	0.9 "	0.9 "	0.9 "
(iv) Dealers' Commission included in (i)	4 "	2 "
(v) Agents' Commission included in (i)	0.7 "	0.8 "	0.8 "

These prices are exclusive of sales tax, octroi, local taxes, etc. levied by the State Governments/local authorities.

(b) Increases in prices over the past several years have been only on account of statutory levies. Relief to the consumers depends on relief in the element of duty (which constitutes a predominant portion of the selling price per litre for each product) for which there appears no scope at present because of the need for revenues.

बरोनी-कानपुर और बरोनी-हल्दिया पाइप-लाइन

1618. श्री डा० ना० तिवारी : क्या पेट्रोलियम और रसायन मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या बरोनी-कानपुर और बरोनी-हल्दिया पाइप-लाइनों के निर्माण-कार्य में अत्यधिक देरी हो गई है;

(ख) यदि हाँ, तो इस के क्या कारण हैं; और

(ग) इस समय बरोनी से इन दोनों स्थानों पर तेज किस प्रकार भेजा जा रहा है ?

पेट्रोलियम और रसायन मंत्री (श्री हुमायूँ कबिर): (क) और (ख) जी, नहीं। सिवाये निर्माण-कार्य के शुरू होने में लगभग चार महीने की देर, जिस के कारण ये ज्ञापन से मुख्य पाइप-लाइन के प्राप्त होने में देर

और ठेकेदारों को जीपों एवं ट्रकों को यथासमय हासिल करने में प्रसमयता।

(ग) रेल टैंक वैननों द्वारा।

Barauni Refinery

1619. Shri P. C. Borooah:
Shri P. R. Chakraverti:
Shrimati Renuka Barkataki:
Shri Hukam Chand
Kachhavalaya:
Shri Basumatari:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the recent discoveries of crude oil in Assam have brightened the prospects of augmenting the supply to the Barauni refinery;

(b) whether the scheme for expanding Barauni refinery from two to three million tonnes has been finalised; and

(c) whether this expansion will not hamper the prospects of supply of crude oil to the Haldia refinery from indigenous sources?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) and (b). Yes, Sir.

(c) This will depend on the volume of reserves that may be discovered.

Demands of Employees' Associations

1620. Shri S. M. Banerjee: Will the Minister of Home Affairs be pleased to state:

(a) the number of demands received by his Ministry in the course of

last three years from the Central Secretariat Employees' Associations, New Delhi;

(b) the details of these demands and how many of them have been (i) accepted and (ii) rejected; and

(c) the reasons for rejecting these demands?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) to (c). There are a number of Service Associations representing various categories of staff working in the Central Secretariat and the demands put forth by these Associations from time to time are numerous and varied. Besides, most of them raise matters of policy which are large to be dealt with within the limits of an answer to a Question.

Survey for Petroleum in M.P.

1621. Shri Yashpal Singh: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether any survey for Petroleum has been made in Madhya Pradesh during the last three years;

(b) if so, the names of the places; and

(c) the results achieved therefrom?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) and (b). Yes, Sir. Geological mapping of the exposed Vindhyan has been carried out in Sahar District and areas adjacent to Jhansi.

(c) The information obtained so far does not warrant exploratory drilling at this stage.

Free Technical Education

**1622. Shri P. R. Chakraverti:
Shri P. C. Borooah:**

Will the Minister of Education be pleased to state whether in order to aid the children of Class IV and other low paid employees in pursuing technical and vocational

education beyond the Secondary stage, arrangements are being made for their free education in Government technical institutions?

The Minister of Education (Shri M. C. Chagla): There are no arrangements for the free education of children of any category of Central Government employees as such.

Elimination of Administrative Delays

1623. Shri P. C. Borooah: Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 204 on the 25th August, 1965 and state:

(a) the decisions since taken by the Minister-level Committee set up to go into the problems of administrative delays and allied matters to eliminate procedural delays and to speed up administrative work; and

(b) the other proposals made in that direction?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) and (b). Some of the more important decisions taken by the Minister-level committee are shown below:-

(1) The question of financial delegation should be reviewed as basic to any attempt towards procedural simplification and there should be an immediate return to the 1962 financial delegations as a first step.

(2) The Ministries should be requested to consider the salient points emerging out of the reports of study teams appointed so far and, utilizing these recommendations as guidelines, to survey the field of their own functions so as to identify problem areas and to work out measures that could be taken to eliminate procedural complexities and discretion and streamlining controls.

(3) The introduction of an officer oriented pattern in Government offices should be expedited.